GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION

RAJYA SABHA

UNSTARRED QUESTION NO-2266

ANSWERED ON 09/08/2023

Institutions of Eminence

2266 Shri Derek O' Brien:

Will the Minister of *Education* be pleased to state:

- (a) what is the rationale behind the application fee for empanelment of the 'Institutions of Eminence' a staggering ₹ 1 crore; and
- (b) whether Government realises that funding and official status become the sole index of academic standing, regardless of actual performance of the institution?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. SUBHAS SARKAR)

- (a) As per the regulatory provisions of Institutions of Eminence (IoE) scheme, a processing fee of Rs. one crore was kept for institution applying for IoE status. However, the processing fee was refundable to the extent of Rupees seventy-five lakh to the applicant who were not selected as IoE.
- (b) Academic standing of an institution depends upon the vision, mission and actual performance of the institution. The notable features/characteristics present in an IoE include highly qualified faculty, existence of academic, administrative and financial autonomy, excellence in research, high level of funding, significant proportion of international students, autonomous governance structure etc. These criteria weight on the assessment and ranking of the institution reflecting its actual performance.